

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

TP/MP/ 98 of 2019 [CP(IB) 501 of 2019]

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2020

Name of the Company: Shobhit Ram Shah & Ors  
v/s  
Sai Prakash Properties Development Ltd

Section: 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Ms. Natasha Shah appeared for Financial Creditor.

No one appeared for Corporate Debtor.

Matter to appear for further consideration on 28.01.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 18<sup>th</sup> day of December, 2020

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)